

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No.320**  
CP-60/ND/2021

**IN THE MATTER OF:**

Preeti Kumar

.....APPLICANT/PETITIONER

Vs.

Impact Search (India) Pvt. Ltd

.....RESPONDENT

**SECTION**

U/s 241/242

**Order delivered on 11.01.2023**

**CORAM:**

**SHRI ATUL CHATURVEDI**  
MEMBER (TECHNICAL)

**SHRI BACHU VENKAT BALARAM DAS**  
MEMBER (JUDICIAL)

**PRESENT:**

For the Applicant : Adv. Manish K Jha

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **23.02.2023.**

**-SD-**  
**(Court Officer)**